

Board was constituted, is under consideration and new election will be held in accordance with provisions of the Act which is in force in Manipur at the time of holding election

**Court Cases Instituted by Staff of Eastern Railway**

3632. Shri Aurobindo Ghosal, Will the Minister of Railways be pleased to state

(a) the number of court cases instituted during the period 1955 to 1958 by the staff of the Eastern Railway against the orders of removal, dismissal and reduction in rank and stoppage of increments, and

(b) how many such cases Railway Administrations have lost?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) 205 cases.

(b) 38 cases

**Horticulture in Uttar Pradesh**

3633. Shri J. B. S. Bist: Will the Minister of Food and Agriculture be pleased to state

(a) the sum provided for horticultural development in Uttar Pradesh in 1958-59, and

(b) the schemes sanctioned and executed?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A sum of Rs. 14,62,000 (Rs. 4,92,800 for expenditure on staff, etc and Rs. 9,69,700 for loans to fruit growers) was provided for horticultural development in Uttar Pradesh during 1958-59

(b) The scheme sanctioned were

- 1 Expansion for development of horticulture (development of fruit production)
- 2 Intensified development of horticulture in UP
- 3 Development of fruits and vegetables through mobile squads

All these schemes are in progress

**Control of Diseases**

3634. Shri J. B. S. Bist: Will the Minister of Health be pleased to state.

(a) whether in view of the higher incidence of leprosy, T.B and venereal diseases in the hill regions of India, special Central assistance is being provided to the State Governments to check them, and

(b) if so, the measures, in brief, taken in this behalf?

The Minister of Health (Shri Karmarkar): (a) and (b) Leprosy.—The Central Government give assistance to the State Governments under the Leprosy Control Scheme for the establishment of Leprosy Subsidiary Centres in areas where the incidence of leprosy is sufficiently high (0.5 per cent or more) Central assistance is given to the State Governments at the rate of 100 per cent of the non-recurring and 50 per cent of the recurring expenditure during the Plan period, under the said scheme. The requests of the State Governments for the establishment of Subsidiary Centres in the regions where incidence of leprosy is high including hilly regions are considered favourably. However, no special assistance for control of leprosy in hilly regions is given to State Governments besides what is given under the Leprosy Control Scheme.

T.B.—It is not known whether the incidence of TB in Hill regions of India is high. The question of special central assistance to these regions does not arise.

VD—There is no provision for any special Central assistance in particular for the hilly regions as such; any schemes proposed by State Governments in this respect are considered for suitable assistance.

A scheme was suggested to the Himachal Pradesh Administration for an intensive VD control campaign in the Mahasu district at a cost of Rs. 5 lakhs. The Scheme is operated by the Administration who meet the cost.